

[SHRI S. M. BANERJEE]

will not cover those cases who are on the verge of retirement or who have retired in the years 1972 or 1971. Even after three instalments of relief, the minimum wage of a Central Government employee is only Rs. 170 whereas in the public undertaking it is Rs. 205 to Rs. 240. Both the employees serve the same Government, and I am surprised how this disparity exists. I hope, the Pay Commission will rectify it.

My another request is that the Pay Commission should be asked to recommend that their recommendations should be applied retrospectively. Otherwise, they will not cover the cases of 43,000 or 44,000 employees who have already retired in the year 1971 and who are retiring by the end of this year also, i.e., 1972. So with these words, I request that because the Central Government employees are already very much agitated on this issue and I do not want to have an all-India agitation on this, the Pay Commission should be asked to submit its report latest by the end of this month and it should be implemented in the month of December 1972 in consultation with the Employees' organisations. I request that the hon. Minister of Finance should reply to my point.

श्री इकमचन्द कच्छवाय (मरेना)

अध्यक्ष महोदय, इस सदन में अनेक बार इस बारे में कहा गया है। जान बूझ कर इस मसले को टाला जा रहा है। श्रम मंत्री ने बार बार आश्वासन दिया है कि दिवस्वर तक रिपोर्ट आ जायेगी।

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING  
AND TRANSPORT (SHRI RAJ  
BAHADUR): Let me assure the hon.  
Member that no extension of time has  
been requested for by the Pay Com-  
mission so far. According to the in-  
dications available to us, we hope that  
the Pay Commission is likely to sub-  
mit its final report by the end of the  
year.

As regards the effective date from which this will be applicable, I am sure that the Commission in its report itself will indicate the date from what its recommendations will become effective, and the views and the wishes of the employees are known to the Commission.

12.52 hrs.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (RAILWAYS), 1972-73

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI): I present a state-  
ment showing Supplementary Dem-  
ands for Grants in respect of the  
Budget (Railways) for 1972-73.

DEMANDS FOR EXCESS GRANTS  
(RAILWAYS), 1972-73

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI): I present a  
statement showing Demands for Ex-  
cess Grants in respect of the Budget  
(Railways) for 1970-71.

12.53 hrs.

LIMESTONE AND DOLOMITE  
MINES LABOUR WELFARE FUND  
BILL

MR. SPEAKER: Now, we take up  
further consideration of the Lime-  
stone and Dolomite Mines Labour  
Welfare Fund Bill.

Mr. Bhogendra Jha to continue his  
speech.

We have already taken 40 minutes.  
The balance time available is 50  
minutes. We have to finish it. There  
are not many speakers.

Mr. Bhogendra Jha.

PROF. MADHU DANDAVATE  
(Rajapur): I had asked for a refer-  
ence to an issue, Sir.

MR. SPEAKER: I did not allow it.